

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

Petition(s) for Special Leave to Appeal (Civil) No(s).1084/2011

M/S. SAYA TRADERS

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 02/05/2011 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Gaurav Aggarwal, Adv.
Mr. Jatin Zaveri, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Learned counsel for the petitioner is present. He

is directed to take fresh steps for confirming service of all
the respondents through registered post within a week's time.

List again on 14.7.2011.

(M.K.HANJURA)
REGISTRAR

rd